

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 13418/2018

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY & ORS. Petitioner(s)

VERSUS

ABHISHEK SINGH

Respondent(s)

(FOR COURT ON 30.07.2018)

Date : 07-02-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr Rachit Mittal, Adv.
Mr. Sudhir Naagar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner to take fresh steps to
effect service on the sole respondent within two weeks time.

List again on 2.4.2019.

ANIL LAXMAN PANSARE
Registrar